

of the Department of Agriculture and the Department of Ocean Development which have sea going facilities for research/fishing vessels and strengthening its own resource of research vessels.

Remote sensing as a tool in fishery and oceanographic studies are also being utilised for resource monitoring.

Horticulture schemes for tribal areas of Orissa

3951. SHRI K. PRADHANI : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government are aware that a large percentage of tribal population subsists on shifting cultivation in the State of Orissa;

(b) if so, whether Government propose to step up the provision under Centrally sponsored schemes and Central sector plan schemes under 'Horticulture' which has immense potential in the tribal sub-plan area of the State; and

(c) if so, the nature of Centrally-sponsored schemes under Horticulture, which will be financed during 1986-87 in Orissa for the benefit of the tribal population ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA) : (a) As per the report of Task Force on Shifting Cultivation in India, about 1.41 lakh families, mostly tribals, are practising shifting cultivation in an area of 5.3 lakh hectares in Orissa,

(b) and (c) Under Centrally Sponsored/Central Sector Schemes on Horticulture, there is no separate programme for horticulture development in the areas of shifting cultivation.

Import policy for steel strips

3952. SHRI SARFARAZ AHMAD : Will the Minister of STEEL AND MINES be pleased to state :

(a) the present import policy for actual

users for import of hot rolled high carbon steel strips, cold rolled high carbon steel strips, and hardened tempered high carbon steel strips; and

(b) the total number of manufacturers in the country, separately, for each of the above products ?

THE MINISTER OF STEEL AND MINES (SHRI K.C. PANT) : (a) Actual users Import Policy for 1985-88, as is now in force, provides for import of high carbon (carbon above 0.6%) steel strips through the Canalising Agency, MMTC, with exclusions as below :

(i) Cold rolled high carbon steel strips unhardened and untempered is in the list of limited permissible items and can be imported after obtaining specific import licence under the Supplementary Licensing procedure.

(ii) High carbon hardened and/or tempered steel strips for saw blades/cutting tools is also in the list of limited permissible items importable against supplementary licence. For other end users it is importable under Open General Licence by the actual users (industrial) only subject to actual-user conditions.

(b) Under the general diversification scheme units holding industrial licence for manufacture of Hot Rolled steel strips and cold rolled steel strips are free to diversify their production to any grade of steel including high carbon steel. It is therefore not possible to give the break up product-wise of the number of manufacturers in the country.

Development of inland fisheries in brackish water in Kerala

3953. SHRI MULLAPPALLY RAMACHANDRAN : Will the Minister of AGRICULTURE be pleased to state :

(a) the State which produces the largest quantity of fish from inland fishery;

(b) whether brackish water areas exist in the State of Kerala;

(c) whether any body has been constituted to aid the development of inland fisheries in brackish water and if so, the details thereof;

(d) the number of units of such body/agencies functioning in Kerala; and

(e) whether Government propose to increase the number of such units/agencies in Kerala in view of its vast/high potential in inland fisheries ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA) : (a) West Bengal.

(b) Yes, Sir.

(c) No, Sir.

(d) and (e) Does not arise.

Developmeat of fisheries

3954. SHRI CHINTAMANI JENA :
SHRI AMARSINH RATHAWA:

Will the Minister of AGRICULTURE be pleased to state :

(a) the details of the programme of Government to develop fisheries in the country;

(b) the number of fisheries training centres functioning in the country and their location; and

(c) whether there is any proposal to establish a full-fledged Central University of fisheries in the country and if so, the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA) : (a) The Central Government are implementing a number of schemes in the inland and marine fisheries sectors to develop fisheries in the country. In inland

sector the important schemes include intensive fish farming in village tanks and ponds through Fish Farmers Development Agencies, construction of fish seed hatcheries, development of reservoir fisheries, brackish water fish farming etc. In the marine sector the important schemes are provision of landing and berthing facilities for fishing boats by constructing fishing harbours, and landing centres, motorisation of traditional fishing craft, introduction of mechanised boats including Beach Landing Craft and deep sea fishing vessels, fishermen welfare schemes such as Group Accident Insurance Scheme and National Welfare Fund for Fishermen Society, research and development on various aspects of fisheries through fisheries institutes under ICAR, and under the Department of Agriculture and Cooperation.

(b) and (c) Information is being collected and will be placed on the Table of the House.

Land acquired for Salem Steel Plant

3955. SHRI C. JANGA REDDY :
Will the Minister of STEEL AND MINES be pleased to state :

(a) whether huge tracts of land were acquired for Salem Steel Plant out of which the present plant occupies a small area;

(b) whether unused cultivable land is neither being given to farmers to grow crops thereon nor being used by the plant authorities;

(c) whether there is any proposal to expand the present plant by putting one more Sendzimir rolling mill or integrated steel plant in the Seventh Five Year Plan; and

(d) if so, the details thereof and if not the reasons for not expanding the plant or making proper use of the good cultivable land ?

THE MINISTER OF STEEL AND MINES (SHRI K.C. PANT) : (a) No, Sir. The Salem Steel Plant acquired 1603.68 hectares of private and government